

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2951
ANSWERED ON:27.08.2013
MARKET INTERVENTION SCHEME
Thakur Shri Anurag Singh

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the market intervention scheme launched in joint collaboration of the Union and the State Government of Himachal Pradesh on a 50-50 share basis is being run since 1990-91 to protect the fruit producers in the State from the exploitation by the middlemen;
- (b) if so, whether the fund sharing between the Union Government and the State Governments of North Eastern States in this scheme is based on the 75:25 pattern whereas the geographical topography of the North Eastern States and Himachal Pradesh is the same;
- (c) if so, the reasons therefor;
- (d) whether the Union Government proposes to change the sharing pattern under the scheme in Himachal Pradesh from 50:50 to 75:25 per cent basis on the lines of the North Eastern States and also proposes to do away with the maximum limit of 25 per cent of total procurement cost; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) to (c): Market Intervention Scheme (MIS) is being implemented, since 1983-84, for procurement of agricultural and horticultural on the request of the State/UT Governments. The scheme is implemented when the prices of these commodities tend to fall below the economic levels to ensure that the farmers are not forced to make distress sales of their produce. However, as per the MIS guidelines issued on 30.7.2001, the loss, if any, under the MIS is shared on 50:50 basis between Central and State Government. Further, it provides that in case of North-Eastern States, it would be on 75:25 basis, respectively.

(d): No, Madam.

(e): Question does not arise.